

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full): KRISHNA PAL SINGH BHADOURIA
 Date of Birth : 20.7.1974
 Present post held : CLEVEL JUDGE - CLASS-II, PANDHARA. Dist. Kalyanham.

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property	Land	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5
(1)	Vill. KANDWAST (Kot) Teh. - Ahas Sibt. Bhand (M.P.)	Agriculture land (ancestral) about 5 Acre. (Undivided land)	Kafe grand father sri Kanded Singh Bhadouriy.	Ancestral, my share is about 5 Acre.
(2)	KHAMTARAI BELASPUR (C.G.)	MDS-Std. HOME	Own name	Purchased by home loan from SBI Pandouriy.
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
(1)	T.V. LCD. (Sony 26")	26,000/-		
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
	Gold = 300 gm.	8 Lac. (about)		
	Silver = 500 gm.	Rs 20,000/-		

Permission is still wanted.

Shares/Debentures		Life Insurance Policy & Others	
Name of Issuing Company	Nos. of Shares	Name of Issuing Company	Amount
	1		2
(1) LIC Market Plus	2 x 85,000/-		50,000/- (FIX)
(2) LIC Policy	200954498		Breimium 807/- Quarterly which is matured in Sep, 12
(3) Bajaj Allianz	200146419		3484/- Yearly
(4) Bajaj Allianz	0144545646		50,000/- Yearly
(5) Bajaj Allianz	003743294		7000/-
Bank Deposits/Securities & Investments			
1) Fixed Deposites	Name of Bank	City	Amount
	1	2	3
2) Savings Bank A/CS	State Bank of India, Pandharia.	Pandharia, Dist. Kaberdham	1,33,776/-
3) PPF			
4) GPF	AJMP-13879	GNL & Raipur.	2,81,736 = 200 & About 2 Lac. Rs. still
5) NSS			Accumulated in Form.
6) Others	Post office monthly Recog.	Bhind (M.P.)	500/- monthly.

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

(क. पी सिंह भदौरिया)
 22/09/2012
 पण्डरिया, जिला-कबीरधाम (उ.प्र.)

AJMP A/C 7000